

ITEM NO.47

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 191/2022

PINAK PANI MOHANTY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 14-11-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Prashant Bhushan, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Ms. Aishwarya Bhati, ASG
Mr. Mukesh Kumar Maroria, AOR
Mr. Rajat Nair, Adv.
Mr. Pratyush Srivastava, Adv.
Mr. Madhav Singhal, Adv.
Ms. Chitrangda Rastrvara, Adv.
Ms. Shagun Thakur, Adv.Mr. Ashok Kumar Parija, Adv. Gen.
Mr. Niranjana Sahu, Adv.
Mr. Rajesh Kumar Nayak, Adv.
Mr. Debabrata Dash, Adv.
Mr. Sibho Sankar Mishra, AORUPON hearing the counsel the Court made the following
O R D E R

In the peculiar facts and circumstance of the case and considering the request made by Shri Prashant Bhushan, learned counsel appearing for the petitioner, we request Shri Gaurav Agrawal, learned Advocate, to appear and assist the Court as *Amicus Curiae*.

The Registry is directed to supply a copy of the entire petition along with the annexures and counter affidavit, if any, to

be filed by the Union of India and/or State of Orissa to be furnished to Shri Gaurav Agrawal, learned *Amicus Curiae*.

Put up on 01.12.2022.

Counter affidavit, if any, be filed by the Union of India on behalf of the CBI/ED and the State of Orissa to be filed on or before 25.11.2022.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR